

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3011
ANSWERED ON:24.07.2009
RESTRUCTURING OF HUDCO
Rao Shri Sambasiva Rayapati

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to restructure / expand the activities of Housing and Urban Development Corporation Limited (HUDCO);
- (b) if so, the details thereof;
- (c) whether the Government also proposes to permit HUDCO to float tax free bonds to raise funds for housing institutions;
- (d) if so, the details thereof;
- (e) whether HUDCO is providing loan / assistance to various State Government's Housing Boards and Institutions for construction of houses; and
- (f) if so, the details thereof during the last three years?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a)&(b): With a view to strengthen Housing & Urban Development Corporation Limited (HUDCO)'s financial position and expansion of activities for better services to poor and weaker sections of the society, a Committee was set up under the chairmanship of Shri Ashok Jha, former Finance Secretary. The report submitted by the Committee has been examined in the Ministry and views of HUDCO have also been elicited in the matter. The main premise on which the restructuring of HUDCO is based is that it should enable HUDCO to extend a clear focus on extending assistance for the social housing and core infrastructure.

(c)&(d): To enable HUDCO to undertake financing of social housing programme for weaker sections and lower income groups, all avenues for resource mobilization, including option of tax-free bonds will be explored, in consultation with concerned Ministries/Departments.

(e): Yes, Madam.

(f): Details showing housing loan sanctioned to Public Sector, including State Governments, Housing Boards and Institutions etc. during the last three years, are annexed.